GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1351 ANSWERED ON:02.08.2010 VOCATIONAL TRAINING PROVIDERS Aimal Shri Badruddin

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Vocational Training Providers (VTPs) being provided by the Directorate General of Employment & Training (DGE&T) to various States under Skill Development Initiative (SDI) Scheme during each of the last three years and the current year, State-wise;
- (b) the number of applications received, cleared and pending with Regional Directorate of Apprenticeship Training (RDAT) for approval of VTPs under the SDI Scheme during the said period, State-wise and year-wise;
- (c) the time by which such pending applications are likely to be cleared by the RDAT;
- (d) whether the Union Government proposes to put any mechanism to mitigate the unnecessary delay by the State Labour/ Employment Department in scrutinising/ forwarding the pending proposals to DGE&T/RDAT; and
- (e) If so, the details thereof along-with any time frame fixed by the Union Government to clear such pending applications?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOPYMENT (SHRI HARISH RAWAT)

- (a): The details about the VTPs registered State-wise and Year-wise is at Annex.I
- (b): The details about the number of applications received, cleared and pending with RDAT for approval of VTPs under SDI scheme State-wise and year-wise is at Annex.II.
- (c): VTP registration is a continuous process throughout the year.
- (d): No

The VTP registration is done as per the guidelines prescribed by the DGE&T. No time frame has been fixed.